

**COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS  
(ENGLISH VERSION)**



**Third LOK SABHA**

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SEVENTY-FIRST REPORT

(Third Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Seventy-first Report.

2. The Committee met on the 20th September, 1965 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 24th September, 1965.

3. The Members whose resolutions had been included in the List of Business for the 24th September, 1965 had been invited to present their views on the resolutions before the Committee. Sarvashri Basanta Kumar Das and Bhagwat Jha Azad attended the sitting.

4. The Committee recommend the allocation of time as follows :—

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| (1) Resolution regarding Mobilisation of youth for defence of country. | 1 hour.  |
| (2) Resolution regarding Compulsory military training.                 | 1 hour.  |
| (3) Resolution regarding Quitting the Commonwealth.                    | 2 hours. |

NEW DELHI;

September 20, 1965.  
Bhadra 29, 1965 (Saka).

S. V. KRISHNAMOORTHY RAO,  
*Chairman,*  
*Committee on Private Members'*  
*Bills and Resolutions.*

GMGIPND—1404 (D) LS—JC 9948—23-9-65—550.